## GOVERNMENT OF INDIA FINANCE LOK SABHA

STARRED QUESTION NO:243 ANSWERED ON:07.02.2014 SEVENTH PAY COMMISSION Krishnaswamy Shri M.

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has initiated the process to constitute the Seventh Central Pay Commission for the Central Government employees;
- (b) if so, the details and the present position thereof;
- (c) the date by which the new pay is likely to be made effective;
- (d) whether the representatives of the Defence forces are likely to be included in the Commission and if so, the details thereof; and
- (e) if not, the reasons therefor?

## **Answer**

MINISTER OF FINANCE (SHRI P. CHIDAMBARAM)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO.243 TO BE ANSWERED ON 7 FEBRUARY, 2014 REGARDING SEVENTH PAY COMMISSION BY SHRI M. KRISHNASSWAMY

(a) and (b): The Government has decided to constitute the 7t!1 Central Pay Commission as under: -

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1. Shri Justice Ashok Kumar Mathur, -Chairman (Retired Judge of the Supreme Court and Retired Chairman. Armed Forces Tribunal)

2. Shri Vivek Rae, - Member (Full time) (Secretary, Petroleum & Natural Gas)

3. Dr. Rathin Roy. - Member (Part time) (Director, National Institute of Public Finance and Policy)

4. Smt. Meena Agarwal, - Secretary (OSD, Department of Expenditure, Ministry of Finance)
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- (c): The date of effect of the recommendations of the 7` Central Pay Commission will be decided once the Report is submitted.
- (d) and (e): The composition of the 7` Central Pay Commission is broadly in line with the composition of the previous Central Pay Commissions. The scope of the task before the Central Pay Commission is framed in such a fashion as to enable the Commission to examine holistically all aspects of emoluments` structure of various categories of Central Government employees, including personnel of Defence Forces, having regard, inter-alia, to the issues specific to them and make recommendations thereon.